NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

> CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER

PETITION NUMBER

: TCP/139/2010

NAME OF THE PETITIONER(S)

: K.G. BALASUBRAMANIAN

NAME OF THE RESPONDENT(S)

: PROPEL VALVES PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A-12-MYLSAMY

A-12-MYLSAMY

COUNSEL FOR Ry toR6

1. Mls. G. Strashankaran.

S. Sal-myaganeah.

L. SIV A SHANKARINA

ORDER

Mr. S. Sivashankaran, Counsel for Petitioner present. Mr. A.G. Sathyanarayana, Counsel for R1 to R6 present. The matter may be posted along with TCP 121/2016. Put up on 13.07.2017 at 10.30 a.m.

MEMBER (TECHNICAL)

(CH. MOHD. SHARFEF MEMBER (JUDICIAL)